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REPRESENTATION OF T PEOPLE (AMENDMENT) BILL, 1990

(SHRI DINESH GOSWAMI): Madam I would like to make brief speech on the three Bills together and then I will introduce. I would like to make a brief speech on these three Bills. These are very important Bills.

THE DEPUTY CHAIRMAN:
Do not make a speech. Please be **brief.**..(Interruptions)...

THE LEADER OF THE OPPOSITION (SHRI P. SHIV SHAN-KER): Madam, are we expected to say something on the introduction of these Bills ?... (Interruptions). ..

THE DEPUTY CHAIRMAN: **Just** a minute.. (*Interruptions*)... Mr. Goswami, you do not make a speech. You just introduce the Bills.

SHRI DINESH GOSWAMI: Madam, "I beg to move for leave to introduce a Bill further to amend the Constitution of India."

The question was put and the motion was adopted.

SHRI DINESH GOSWAMI: Madam, I introduce the Bill.

CONSTITUTION (SEVENTY-FIRST AMENDMENT) BILL, 1990

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): Madam, "I beg to move for leave to introduce a Bill further to amend the constitution of India".

The question was put and the motion was adopted.

SHRI DINESH GOSWAMI: Madam, I introduce the Bill.

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): Madam, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1990 and the Representation of the People Act, 1951.

The question was put and the motion was adopted.

SHRI DINESH GOSWAMI : Madam, I introduce the Bill.

GOVERNORS (EMOLUMENTS, ALLOWANCES AND PRIVILEGES) AMENDMENT BILL, 1990

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): Madam, I beg to move for leave to introduce a Bill further to amend the Governors (Emoluments. Allowances and Privileges) Act, 1982.

The question was put and the motion was adopted.

SHRI SUBODH KANT SAHAY : Madam, I introduce the Bill.

REFERENCE TO THE RUMOUR OF RESIGNATION BY THE MINISTER OF HOME AFFAIRS AND MINISTER OF RAILWAYS

SHRI SURESH KALMADI (Maharashtra): Madam, we have heard that the Home Midister and the Railway Minister has resigned. .. (Interruptions)... Let the House be taken into confidence. .. (Interruptions) ...

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश) : मेरी जानकारी में . . . (व्यवधान)